

समझा गया है। आने-जाने का मार्ग, पानी, बिजली और मल निष्कासन जैसी अनिवार्य सुविधाओं के अभाव में बहिरंग रोगी विभाग खोलना संभव नहीं था। अब इस इमारत को दिल्ली नगर निगम को हस्तान्तरित करने का विचार है जो इन सुविधाओं का प्रबन्ध करेगा और बहिरंग-रोगी विभाग को प्रसाधित करेगा।

(४) हिन्दुराव अस्पताल का विस्तार : दिल्ली नगर निगम, जिसको यह अस्पताल हस्तान्तरित कर दिया गया है, स्थान का एक सर्वे-प्लान तैयार कर रहा है।

t[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and b). All the four Schemes are in the process of being transferred to the Municipal Corporation of Delhi, from the Delhi Administration. The position of these Schemes is as follows:—

(i) *State Health Laboratory*.—A triangular plot of land measuring 2.39 acres at the junction of Alipur and Rajpur Roads has been selected for this purpose. As the Scheme is now to be executed by the Delhi Municipal Corporation, the Delhi Administration has not yet taken possession of the land. The land in question is also being transferred to the Delhi Corporation along with the Scheme.

(ii) *Health Centre, Mehrauli*.—It has not been possible for the Delhi Administration to take a decision whether the Centre will be set up at Mehrauli or somewhere else. This Scheme has since been transferred to Delhi Municipal Corporation and they propose to convert the existing dispensary at Mehrauli into a Health Centre with suitable alterations.

(iii) *Hospital Building at Shahdara*.—The original scheme was to have a general hospital and a mental hospital at Shahdara, with common staff quarters. The Out-patient Department and the staff quarters have been constructed. In view of the difficulty regarding water supply in Shahdara

t [] English translation.

area, it is not considered advisable to set up the Mental Hospital there. It was not possible to start the Outpatient department in the absence of essential services, viz., approach road, water, electricity and sewage disposal. The building is now proposed to be transferred to the Corporation who will lay out the services and equip the Out-patient Department.

(iv) *Expansion of Hindu Rao Hospital*.—Survey Plan of the site is being prepared by the Delhi Municipal Corporation to whom the hospital has since been transferred.]

STATEMENT RE STARRED QUESTION NO. 338 ANSWERED EARLIER IN THE DAY

PROPOSED RAILWAY LINE FROM BAILADILLA TO VLSAKHAPATNAM

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY) : With your kind permission, Sir, I would like to make a slight correction with regard to Starred Question No. 338.

In reply to Shri Prasad Rao's question, I mentioned something about the Sambalpur-Titilagarh line when he seemed to have been referring to Bailadilla. This is connected with the Dandakaranya Project. We have not made any survey as yet, and therefore, Sir, it is not likely to come within the Second Five Year Plan.

12 NOON

PAPERS LAID ON THE TABLE

NOTIFICATION PUBLISHING AMENDMENT IN THE ANDAMAN AND NICOBAR ISLANDS MOTOR VEHICLES RULES 1939

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) : Sir, I beg to lay on the